

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5550
ANSWERED ON:30.04.2013
MISUSE OF NATIONAL EMBLEM
Tagore Shri Manicka

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that some political parties are misusing the National Emblem on their letterheads and websites by violating the provisions of the Emblems and Names (Prevention of Improper Use)

(e) Act, 1950;

(b) if so, the details thereof; and

(c) the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): As per the inputs provided by the Ministry of Consumer Affairs, Food & Public Distribution, Department of Consumer Affairs, no such cases have been received in the Department of Consumer Affairs.

(b) to (c): In view of the above, question does not arise.